

**Jammu and Kashmir  
Pollution Control Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

0191 – 2472881, 2476925



Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180 006

Silk Factory Road  
Rajbagh, Srinagar, 190 008

The Consultant Judicial,  
Hon'ble National Green Tribunal,  
Principal Bench,  
New Delhi.

No: JKPCC/NGT/OA 955/2025/900

Date:- 20-08-2025

**Sub:- Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal Order dated 21-07-2025 passed in OA No. 955 of 2024 titled "President Municipal Committee Thathri V/s Union Territory of J&K & Ors."**

Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order **dated 21-07-2025 passed in OA No. 955 of 2024 titled "President Municipal Committee Thathri V/s Union Territory of J&K & Ors."**, the Report of the J&K Pollution Control Committee is submitted herewith.

It is, therefore, requested that the Report may kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,

**Encl:- As Above**

  
(Ghansham Singh) JKAS  
Member Secretary 20.8.25  
J&K PCC

# Before the Hon'ble National Green Tribunal Principal Bench, New Delhi

Original Application No. 955 of 2024

IN THE MATTER OF

President                      Municipal  
Committee Thatthri Versus  
V/s UT of Jammu & Kashmir  
& Ors.

Report on behalf of Jammu and Kashmir Pollution Control Committee pursuant to Hon'ble National Green Tribunal Order dated 21-07-2025 passed in OA No. 955 of 2024 titled "President Municipal Committee Thatthri V/s Union Territory of J&K & Ors."

## Background:

That the Hon'ble National Green Tribunal vide order dated **21-07-2025** in **OA No. 955 of 2024** directed as follows:-

6. *"However, Learned Counsels for respondents no. 4 and 7 seek time to file additional replies/reports giving details regarding further progress made regarding removal and proper storage of muck and other remedial measures taken.*
7. *Additional replies/reports may be filed by respondents no. 4 and 7 within three weeks.*
8. *Respondent no.3 is also directed to verify the factual position in this regard and file its report within three week."*



**Status Report:**

In compliance of the aforesaid directions of the Hon'ble National Green Tribunal Principal Bench New Delhi, dated **21-07-2025** in **OA No. 955 of 2024**, the report of the J&K Pollution Control Committee is submitted as under:

1. That Managing Director, Ratle Hydro Electric Power Project Drabshala, District Kishtwar, was requested to impress upon the Project proponent to take immediate remedial measures in view of the observations of the reports submitted by the three member committee constituted by J&K PCC and ensure that deficiencies and gaps are rectified and remediated vide No. JKPCC/Sc./OA-955/2024/699-700; dated: 24-07-2025 **(Copy enclosed as Annexure 1)**
2. That three member joint committee constituted by J&K PCC was directed again to conduct fresh spot inspection and share an updated status report with this office vide No. JKPCC/Sc./OA-955/2024/736-73; dated: 31-07-2025 **(Copy enclosed as Annexure 2)**
3. General Manager(Geology), Ratle Hydro Electric Power Corporation Limited, Kishtwar have submitted compliance status/reply to the Deputy Commissioner, Kishtwar with a copy to the J&K Pollution Control Committee vide No. RATLE/GM(Geo)/2025/L-176 dated 7-8-2025 **(Copy enclosed as Annexure 3).**

The Highlights of the reply are briefly summarized as under:

- a) Removal and relocation of the muck from Zone 1 downstream-right bank: The muck earlier lying in the proximity of river on right bank (Muck Disposal zone-1) has been removed in a systematic manner and the retrieved

muck (more than 80%) has been temporarily stacked/stored within Project acquired land at village Joshana, far away from the river (approx. 8kms from river). The relocation of muck has been carried out in a phased and environmentally responsible manner, with regular monitoring. Very small portion of muck (approx. 15%) which is safely stacked beyond the Crate walls will be recycled for further use in the Project construction works, in line with the principles of environmental safety and sustainability. In this regard, M/s MEIL has already applied to District Administration for issuance of NOC for obtaining short term permit from Geology and Mining Department, J&K for utilization and processing of said muck in the Crusher Plants of Project for further use in the Project works.

- b) As already submitted in the compliance report, the relocated muck is now being temporarily stacked/stored at alternative locations within the Project acquired land, far away from the river. The necessary preventive measures in the form of crate walls, toe walls etc. have been implemented and the same are also being strengthened at all relevant locations, including:
- i. Village Joshana near GVK Colony (Upstream and Downstream)
  - ii. Hasti Nallah Site.

These measures include installation of toe walls, crate works etc. Photographs evidence showing the current status of these interventions is enclosed herewith for your perusal.

- c) No fresh muck dumping is being carried out at Zone 1 Downstream.
  - d) The Joshana dumping site has been adequately secured with wire crates to prevent erosion and spillage.
  - e) At the Hasti dumping site, muck is currently being dumped at a minimum distance of 100 meters from the river, appropriate wire crate protection will be installed once the muck reached a proximity of 40 meters from the river.
4. The three member joint committee constituted by J&K PCC conducted site inspection afresh and have submitted a report vide No. JKPCC/DO/K/25/165 dated 18-08-2025 **(Copy enclosed as Annexure 4).**

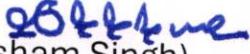
**The highlights of the report are briefly summarised as under:-**

- a) The Committee has observed that removal of muck from Zone-I has been going and is being relocated to village Joshana.
- b) The claim of the company on recycling of remaining muck at Zone-I will be subject to permission of the District Administration Kishtwar and subsequent permit to be issued by the Department of Geology and Mining, J&K. The crate walls were already constructed by the Megha Engineering and Infrastructure Limited at Zone-I (Right Bank Downstream).
- c) It was observed on the ground that preventive measure in terms of Crate/Toe walls around stacked muck near GVK Colony (Dumping site-I) Village Joshana has been initiated by the Contractor. Same action is required at dumping site-II down side GVK Colony in terms of passage to the natural Nallah and strengthening of Crate/Toe wall around dumped muck.

- d) It was found that Megha Engineering and Infrastructure Limited has initiated the construction of concrete drainage to the Hasti Nallah for providing passage to natural drain which was blocked due to muck stacking.
- e) As claimed by the MEIL and also observed by the Committee during inspection no fresh dumping of muck was noticed at Zone-I.

**Prayer:**

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.

  
(Ghansham Singh)  
Member Secretary, 20.8.25  
J&K PCC

**Jammu and Kashmir Pollution  
Control Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

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Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180 006  
Silk Factory Road  
Rajbagh, Srinagar, 190 008

Managing Director,  
Rattle Hydro Electric Power Project Drabshalla,  
District Kishtwar.

No. JKPC/Sc./OA-955/2024/699-700

Date: 24-07-2025

**Sub: OA No.955 of 2024 titled President, Municipal Committee, Thathri, Versus Union Territory of Jammu and Kashmir.**

**Ref:- No. JKPC/Sc./OA-955/2024/ 194-95 dated 28-04-2025**

Sir,

Please refer to the above subject and reference. In this connection, I am to convey that in compliance to Hon'ble NGT directions dated 19-02-2025 regarding compliance status of remedial measures taken by M/s Megga Enterprises, a three Committee Constituted by J&K PCC, has submitted fresh inspection report after conducting site inspection dated 12-07-2025 (copy enclosed as Annexure). The important observations of the report are summarized as under .:

- a) *Some more part of the muck deposited on the right bank Zone-I downstream has been removed and relocated to the village Joshana but majority of the muck quantity is yet to be relocated by the company. It is also observed that no fresh dumping is being done at Zone-I site.*
- b) *No preventive measures have been adopted by the company at all three sites viz. Village Joshana near GVK colony ( up site and down site), Village Kadani (upstream) and Hastri Nallah.*

In the light of above, you are again requested to look into the matter and impress upon the project proponent to take immediate remedial measures and ensure that deficiencies and gaps are rectified and remediated .

**Yours faithfully,**

  
(Ghansham Singh) JKAS  
Member Secretary

24.7.25

Copy to the Deputy Commissioner, Kishtwar for information & necessary action.

marked

The Member Secretary  
J&K Pollution Control Committee  
Jammu.

No. JKPCC DO K/25/135

Dated: 19/07/2025

Subject: OA No.955 of 2024 titled President, Municipal Committee, Thathri, Versus Union Territory of Jammu and Kashmir.

Ref: Order No. JKPCC/Sc./OA-955/2024/559-561 dated 25-06-2025

Sir,

In compliance to the aforementioned subject and JKPCC Letter dated 25-06-2025 the committee visited the site to verify the claims submitted by the M/s Ratle Hydroelectric Power Corporation Limited vide their letter No. Ratle/CEO/2025/E-154 dated 18-06-202 in view of Hon'ble NGT Order dated 12.09.2024 in O.A 955 of 2024 titled President, Municipal Committee Thathri Vs UT of J&K.

The three members Committee comprising of Sh. S.K Tripathi, Divisional Officer, PCC Udhampur. Sh. Chander Singh Kotwal, Technical Officer to Regional Director Jammu and Dr. Mohan Lal Snehi, Divisional Officer PCC, Kishtwar visited the project area and Muck dumping sites on 09-07-2025 and observations of the Committee are as under:

- a. Some more part of the muck deposited on the right bank Zone-I downstream has been removed and relocated to the village Joshana but majority of the muck quantity is yet to be relocated by the company. It is also observed that no fresh dumping is being done at Zone-I site.
- b. No preventive measures have been adopted by the company at all three sites viz. Village Joshana near GVK Colony (up site and down site), Village Kadani (upstream) and Hasti Nallah.

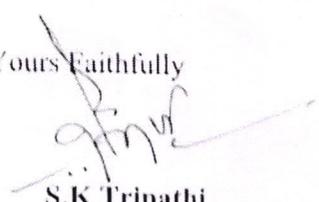
In view of afore it is submitted that no concrete measures have been taken by the company on site. Photographs taken during visit are enclosed as Annexure -I

Hence submitted please.

  
Mohan Lal Snehi  
DO, Kishtwar

  
Chander Singh  
Technical Officer to RD, Jammu

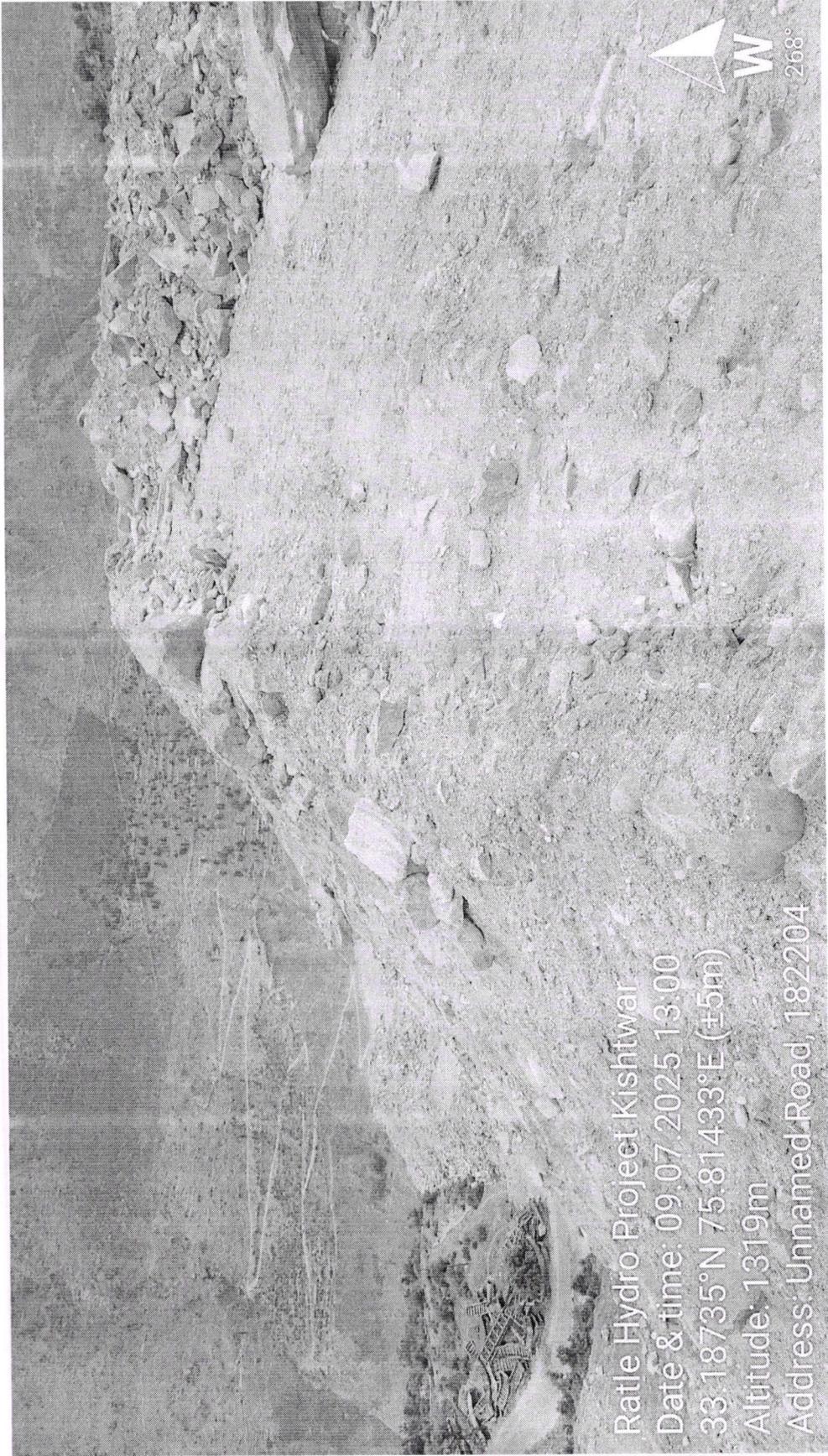
Yours Faithfully

  
S.K. Tripathi  
DO, Udhampur

SC(A)(AN)

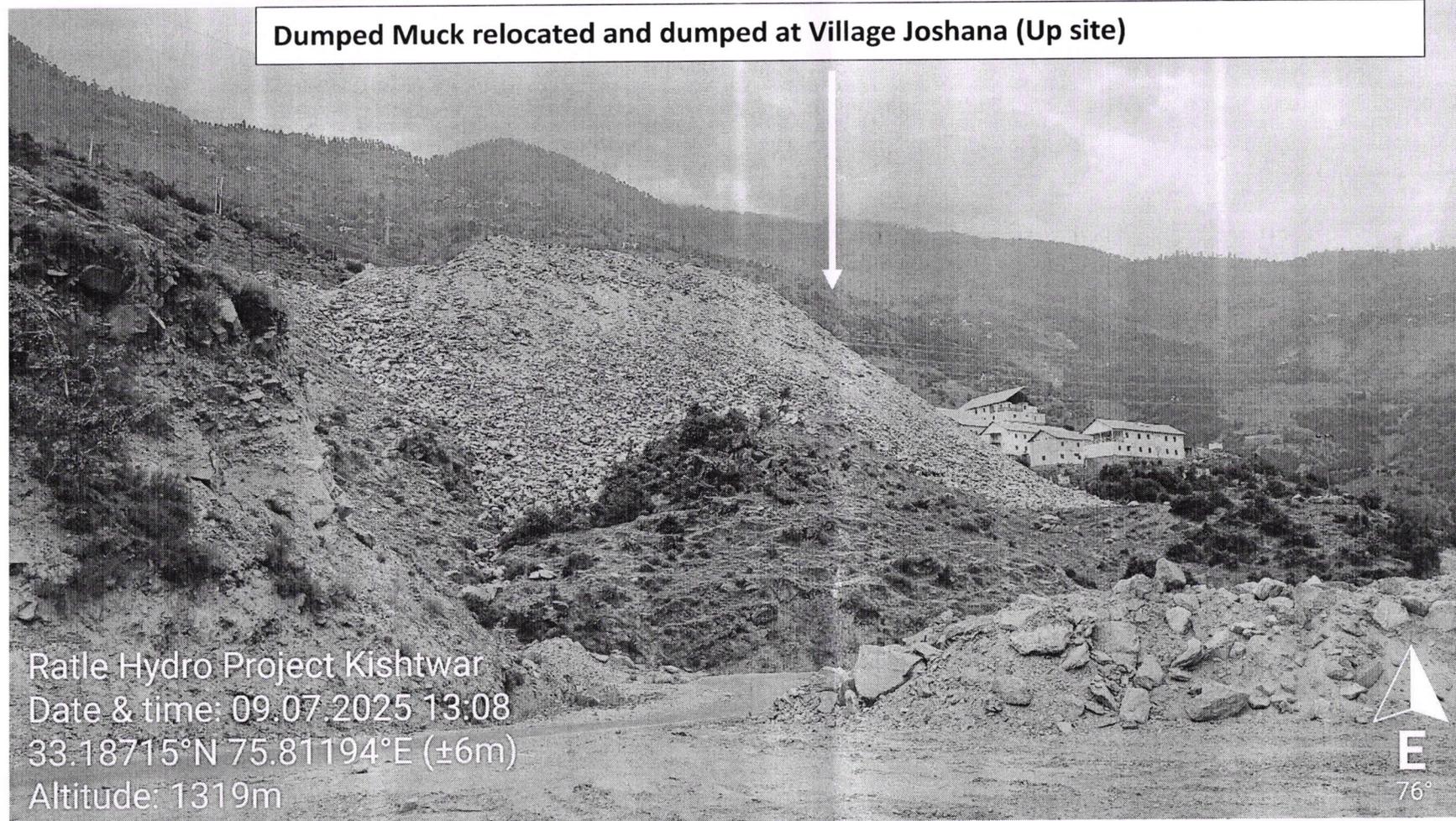
  
14.7.25

ANNEXURE-I



ANNEXURE-I

Dumped Muck relocated and dumped at Village Joshana (Up site)



Ratle Hydro Project Kishtwar  
Date & time: 09.07.2025 13:08  
33.18715°N 75.81194°E (±6m)  
Altitude: 1319m

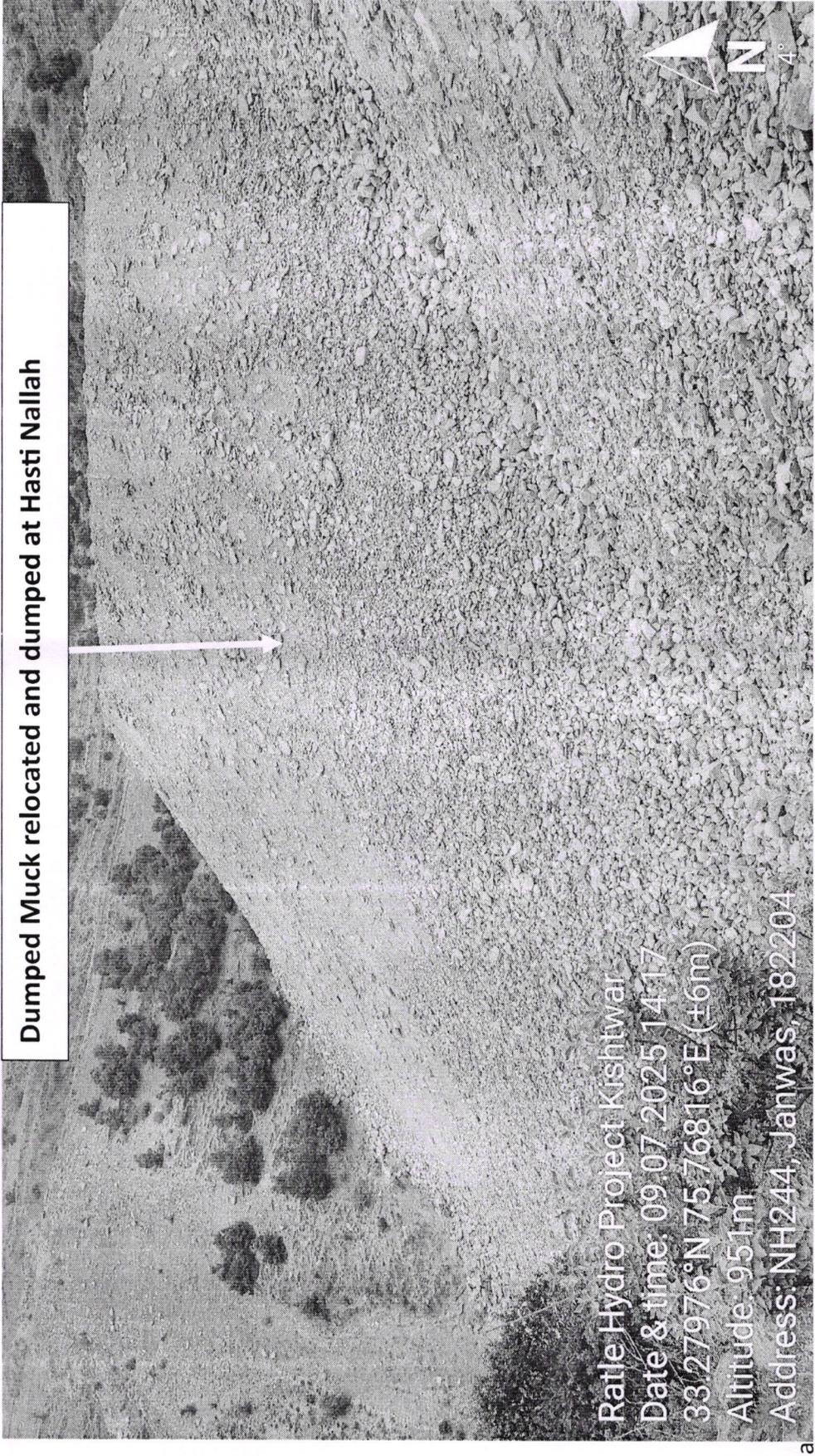


ANNEXURE-I

Dumped Muck relocated and dumped at Village Joshana (down site)



**ANNEXURE-I**



**Jammu and Kashmir  
Pollution Control Committee**

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membersecretaryjkspcb@gmail.com

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Parivesh Bhavan, Forest Complex  
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Rajbagh, Srinagar, 190 008

**MOST URGENT**

1. S.K.Tripathi,  
Divisional Officer, J&K PCC Udhampur.
2. Sh.Chander Singh Kotwal  
Technical Officer, Regional Director, J&K PCC Jammu.
3. Sh.Mohan Lal Snehi,  
Divisional Officer, J&K PCC Kishtwar.

No. JKPCC/Sc./OA-955/2024/736-73

Date: 31 - 07-2025

**Sub: OA No.955 of 2024 titled President, Municipal Committee, Thathri,  
Versus Union Territory of Jammu and Kashmir.**

**Ref:- Hon'ble NGT Order dated 21-07-2025**

Please refer to the subject and reference refer above. In this connection I am convey that Hon'ble NGT has passed following directions in the matter of OA No.955 of 2024 titled "*President, Municipal Committee, Thathri, Versus Union Territory of Jammu and Kashmir*" vide its order dated 21-07-2025.

*"However, Learned Counsels for respondents no.4 and 7 seek time to file additional replies/reports giving details regarding further progress made regarding removal and proper storage of muck and other remedial measures taken".*

*"Additional replies/reports may be filed by respondents no 4 and 7 within three weeks".*

*"Respondent No.3 is also directed to verify the factual position in this regard and file its report within three weeks".*

In the light of above directions, you are directed to conduct a fresh spot inspection and share an updated status report with this office by or before 15-08 2025 as case is listed for hearing on 21-08-2025.

Encl:- A/A

Yours faithfully,

  
(Ghansham Singh) JKAS

Member Secretary 31-7-25





रतले हाइड्रोइलेक्ट्रिक पावर कॉर्पोरेशन लिमिटेड  
(एनएचपीसी लिमिटेड और जेकेएसपीडीसी लिमिटेड का एक संयुक्त उद्यम)  
RATLE HYDROELECTRIC POWER CORPORATION LIMITED  
(A Joint Venture of NHPC Limited and JKSPDC Limited)

सन्दर्भ सं: / Ref. No. **RATLE/GM(Geo)/2025/L-176** दिनांक / Date: 07-08-2025

**Deputy Commissioner**  
**District Kishtwar**  
**UT of Jammu and Kashmir-182 204**

**Sub:-**OA No. 955 of 2024 titled "President Municipal Committee, Thathri Versus Union Territory of Jammu and Kashmir & Ors".

**Ref:-**1) Your Office letter No. DCK/PS/25/F. No. 16/542 dated 28-07-2025  
2) Member Secretary, J&K PCC's letter No. JKPCC/Sc./OA-955/2024/699-700 dated 24-07-2025

Sir,

Kindly refer to your aforementioned communication (**Ref-1**) on the cited subject vide which Member Secretary, J&KPCC's letter dated 24-07-2025 (**Ref-2**) has been endorsed citing observations raised in the Inspection report w.r.t. the remedial measures taken by M/s MEIL for handling and disposal of muck.

In this regard, the EPC Contractor of Ratle HE Project i.e. M/s MEIL was instructed vide letter No. RATLE/GM(Geo)/2025/L-172 dated 30-07-2025, to take immediate remedial measures and ensure that the deficiencies and the gaps pointed out in the Inspection report are rectified and remediated in letter and spirit.

The compliance report in this regard received from M/s MEIL vide letter No. RHEP/MEIL/2025-26/116 dated 07-08-2025, is enclosed herewith for your kind information and consideration.

Thanking you,

Yours faithfully,

*(Signature)*

**(Ajay Verma)**

**General Manager (Geology)**

**Copy to:-**

1. Member Secretary, J&K Pollution Control Committee, J&K- with a request for kind consideration of the compliance report.
2. CEO, RHPCL, Kishtwar.

Letter No. RHEP/MEIL/2025-26/116

Dated: 07/08/2025

To,

The Chief Executive Officer,  
Ratle Hydro Electric Power Corporation Ltd,  
Kishtwar, UT of Jammu & Kashmir.

**Sub.:** TURNKEY EXECUTION OF 850 MW RATLE HYDRO ELECTRIC PROJECT LOCATED AT KISHTWAR DISTRICT IN THE UNION TERRITORY OF JAMMU AND KASHMIR—Reg. “Submission of Compliance Status – OA No. 955 of 2024 titled *President, Municipal Committee, Thathri Vs Union Territory of J&K*”.

**Ref:**

- 1) RATLE/GM(Geo)/2025/L-172 dated 30.07.2025

Dear Sir,

This has reference to the above subject and cited letter regarding the observations made by the three-member committee constituted by the J&K Pollution Control Committee (PCC) in compliance with the Hon'ble NGT directions dated 19.02.2025.

In this connection, we wish to submit the following compliance status for your kind consideration:

- a) Removal and Relocation of Muck from Zone-1 Downstream – Right Bank: The muck earlier lying in the proximity of river on right bank (Muck Disposal Zone-1) has been removed in a systematic manner and the retrieved muck (more than 80%) has been temporarily stacked/ stored within Project acquired land at village Joshana, far away from the river (approx. 8kms from river). The relocation of muck has been carried out in a phased and environmentally responsible manner, with regular monitoring. As already submitted vide our compliance report dated 12-07-2025, very small portion of muck (approx. 15%) which is safely stacked beyond the Crate walls will be recycled for further use in the Project construction works, in line with the principles of environmental safety and sustainability.

In this regard, M/s MEIL has already applied to District Administration for issuance of NOC for obtaining short term permit from Geology and Mining Department, J&K for utilization and processing of said muck in the Crusher Plants of Project for further use in the Project works.

- b) As already submitted in the compliance report, the relocated muck is now being temporarily stacked/ stored at alternative locations within the Project acquired land, far away from the river. The necessary preventive measures in the form of crate walls, toe walls etc. have been implemented and the same are also being strengthened at all relevant locations, including:

- a. Village Joshana near GVK Colony (Upstream and Downstream).

- b. Hasti Nallah Site.

These measures include installation of toe walls, crate works etc. Photographic evidence showing the current status of these interventions is enclosed herewith for your perusal. ✓

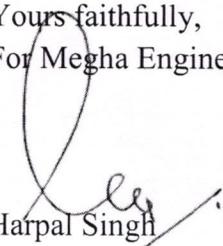
We wish to assure you that no fresh muck dumping is being carried out at Zone-1 downstream, and continuous efforts are underway to comply fully with the environmental safeguards as per the directions of Hon'ble NGT and guidelines of J&K PCC.

We remain committed to taking all necessary steps towards environmental protection and ensuring complete compliance with the regulatory requirements.

Thanking you,

Yours faithfully,

For Megha Engineering & Infrastructures Limited.



Harpal Singh

Joint Chief Operating Officer

Cc: For Kind Information to:-

- 1) Deputy Commissioner, Kishtwar.
- 2) Member Secretary, J&K Pollution Control Committee, Jammu.
- 3) General Manager-I/II/IV, RHPCL, Kishtwar.

Encl:

- 1) Photographs showing current status of muck removal and preventive measures and copy of Letters dated 12-07-2025 and 16-07-2025.

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E-mail: [info@meil.in](mailto:info@meil.in), Visit us: [www.meil.in](http://www.meil.in) U45202TG2006PLV050271



**Photographs Showing Toe Protection work for stacked muck near Joshana Village  
(Project Acquired Area)**

A handwritten signature in black ink, appearing to be 'L. S.', written over a diagonal line.



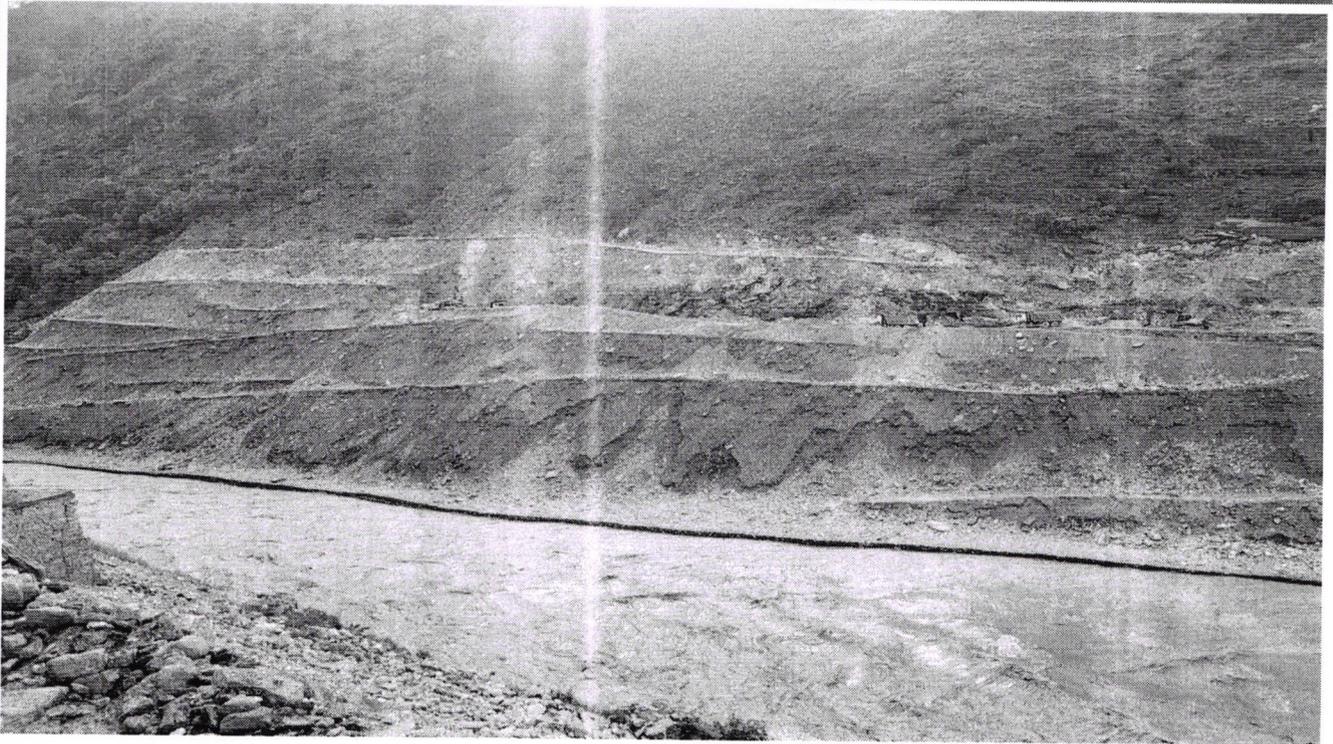
**Photographs Showing Toe Protection work for stacked muck near Hasti.**

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Tel: +91 40 4460 9100, +91 40 4433 6700, Fax: +91 40 4433 6800

E-mail: [info@meil.in](mailto:info@meil.in), Visit us: [www.meil.in](http://www.meil.in) U45202TG2006PLV050271



Photographs Showing Removal of Muck from Zone-1 (Right Bank Downstream)

A handwritten signature or set of initials, possibly 'R. S.', written in black ink.

No. RHEP/MEIL/2025-26/091

Date: 12/07/2025

To,

**Chief Executive Officer  
RHPCL, Kishtwar,  
UT of Jammu and Kashmir.**

**Sub.:** Turnkey Execution of 850 MW Ratle Hydro Electric Project located at Kishtwar District in the Union Territory of Jammu & Kashmir, India; **Regarding disposal of muck.**

**Ref:** 1. LOA No. RATLE/CEO/2022/145 dated 18.01.2022.

2. Our Letter No. RHEP/MEIL/D/24/12/368 dated 12.12.2024

3. Our Letter No. RHEP/MEIL/D/24/12/419 dated 08.02.2025

Dear Sir,

In continuation to our previous letters we are herewith submitting the updated details of muck generated, utilized & dumped at designated dumping sites.

**1) Quantum of muck dumped at the designated dumping sites:**

- i) Zone 1= 1.86 Lakh m3.
- ii) Zone 2 (including Access roads & Slope protection works) = 1.50 Lakh m3.
- ii) Zone 3= 0.00 Lakh m3.

*Total Muck Dumped = 3.36 Lakh m3.*

*Total Muck Relocated from Zone I Right Bank = 1.57 Lakh m3.*

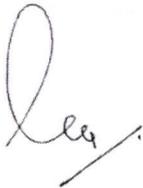
**Note:**

Muck dumped in Zone-1	1,86,000 m3. (By the end of July 2024)
Zone-1 muck Relocated	1,57,536 m3. (By the end of June 2025)
Balance to be Relocated	28,464 m3.

Further relocation had been temporarily suspended due to the onset of the rainy season. However, the balance muck, which was adequately protected with wire crates during this period, is now being removed and will be relocated/reused in ongoing project activities.

**Yours faithfully**

**For Megha Engineering & Infrastructures Ltd**



**Harpal Singh**

**Joint Chief Operating Officer**

The Member Secretary,  
J&K Pollution Control Committee  
Jammu

No: JKPCC/DO/K/25/ 165

Dated 18/08/2025

**Subject: O.A No.955/2024 titled President, Municipal Committee, Thathri V/s Union Territory of Jammu & Kashmir.**

**Reference: No. JKPCC/Sc./OA-955/2024/736-73 dated 31-07-2025 & JKPCC/Sc./OA-955/2024/841-849 dated 11-08-2025.**

Sir,

With compliance to the aforementioned Orders on verification of claims made by the M/s Megha Engineering and Infrastructure Ltd. (MEIL) on handling and disposal of muck in its action taken report submitted by the M/s Ratle Hydroelectric Project Corporation Ltd. vide their letter No. Ratle/GM(Geo)/2025/L-176 dated 07.08.2025 in view of the Hon'ble NGT Order O.A 955 of 2024 titled President, Municipal Committee, Thathri Vs UT of J&K.

In view of aforesaid direction dated 11-08-2025, the committee comprising of Surinder Kumar Tripathi, Divisional Officer, PCC Udhampur, Chander Singh Kotwat, Technical Officer, Regional Director, J&K Pollution Control Committee, Jammu and Dr. Mohan Lal Snehi, Divisional Officer PCC, Kishtwar visited the project area on 07.08.2025 and 14.08.2025 to verify the claims of Project Proponent and the report is as under:

S.No	Claims of the M/s MEIL as per afore report.	Compliance on ground observed by the committee
a)	Removal and Relocation of Muck from Zone-1 Downstream – Right Bank: The muck earlier lying in the proximity of river on right bank (Muck Disposal Zone-1) has been removed in a systematic manner and the retrieved muck (more than 80%) has been temporarily stacked/ stored within Project acquired land at village Joshana, far away from the river (approx. 8kms from river). The relocation of muck has been carried out in a phased and environmentally responsible manner, with regular monitoring.	The Committee has observed that removal of muck from Zone-I has been going and is being relocated to village Joshana. But some part of muck is still lying there. <b>(Photographs-Annexure-A).</b>

<p>In this regard, M/s MEIL has already applied to District Administration for issuance of NOC for obtaining short term permit from Geology and Mining Department, J&amp;K for utilization and processing of said muck in the Crusher Plants of Project for further use in the Project works.</p> <p>As already submitted vide our compliance report dated 12-07-2025, very small portion of muck (approx. 15%) which is safely stacked beyond the Crate walls will be recycled for further use in the Project construction works, in line with the principles of environmental safety and sustainability.</p>	<p>The claim of the company on recycling of remaining muck at Zone-I will be subject to permission of the District Administration Kishtwar and subsequent permit to be issued by the Department of Geology and Mining, J&amp;K.</p> <p>The crate walls were already constructed by the Megha Engineering and Infrastructure Limited at Zone -I (Right Bank Downstream).</p>
<p><b>b)</b></p> <p>As already submitted in the compliance report, the relocated muck is now being temporarily stacked/ stored at alternative locations within the Project acquired land, far away from the river. The necessary preventive measures in the form of crate walls, toe walls etc. have been implemented and the same are also being strengthened at all relevant locations, including:</p> <p><b>i.</b> Village Joshana near GVK Colony (Upstream and Downstream).</p>	<p>It was observed on the ground that preventive measure in terms of Crate/Toe walls around stacked muck near GVK Colony (Dumping site-I) village Joshana has been initiated by the contractor (Annexure-B). Same action is required at dumping site-II down side GVK Colony in terms of passage to the natural Nallah and strengthening of Crate/Toe wall around dumped muck.</p>

	<p><b>ii. Hasti Nallah Site.</b></p> <p>These measures include installation of toe walls, crate works etc. Photographic evidence showing the current status of these interventions is enclosed herewith for your perusal.</p>	<p>It was found that Megha Engineering and Infrastructure Limited has initiated the construction of concrete drainage to the Hasti Nallah for providing passage to natural drain which was blocked due to muck stacking.</p> <p>Similar action is required regarding construction of Crate/Toe wall around the muck dumping area.</p>
c)	<p>We wish to assure you that no fresh muck dumping is being carried out at Zone-1 downstream, and continuous efforts are underway to comply fully with the environmental safeguards as per the directions of Hon'ble NGT and guidelines of J&amp;K PCC.</p>	<p>As claimed by the MEIL and also observed by the Committee during inspection no fresh dumping of muck was noticed at Zone-I <b>(downstream Right bank (Annexure-C).</b></p>

Hence report submitted please.



**Mohan Lal Snehi**  
DO, PCC, Kishtwar



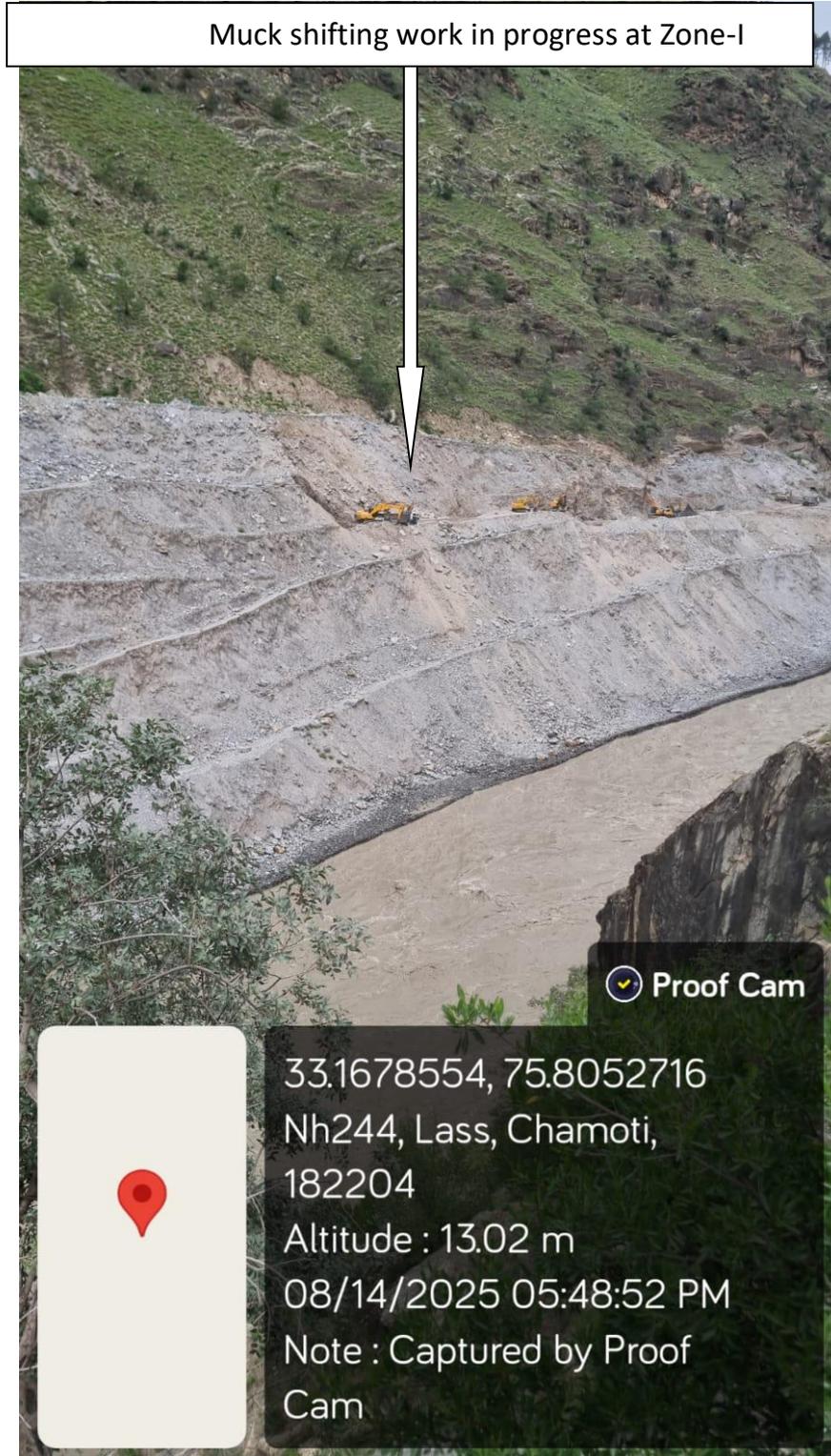
**Chander Singh**  
TO, RD, PCC, Jammu



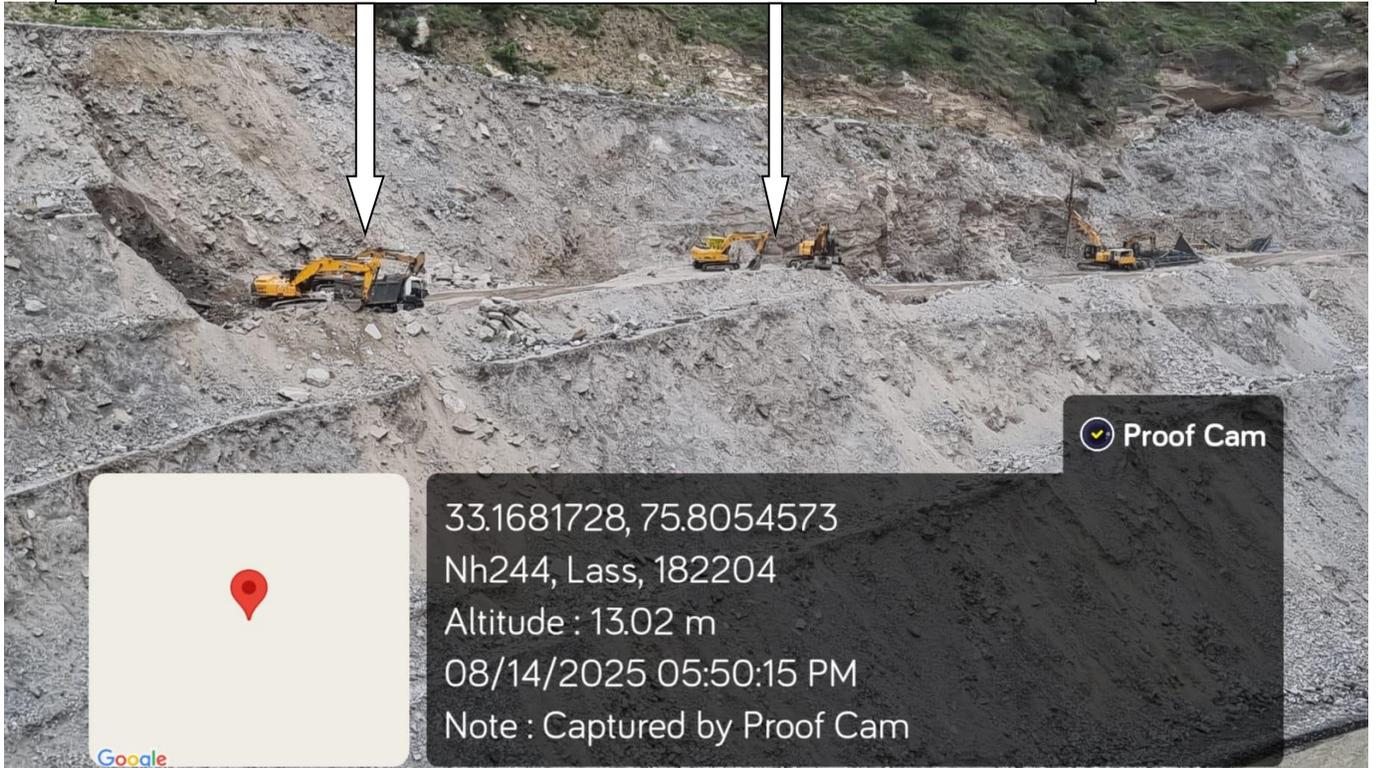
**Surinder Fripathi,**  
DO, PCC, Udhampur

## ANNEXURE-A

PHOTOGRAPHS OF ZONE-I (DOWN STREAM RIGHT BANK) SHOWING SHIFTING OF MUCK BY THE COMPANY



Machinery Engaged for Muck shifting work



Proof Cam

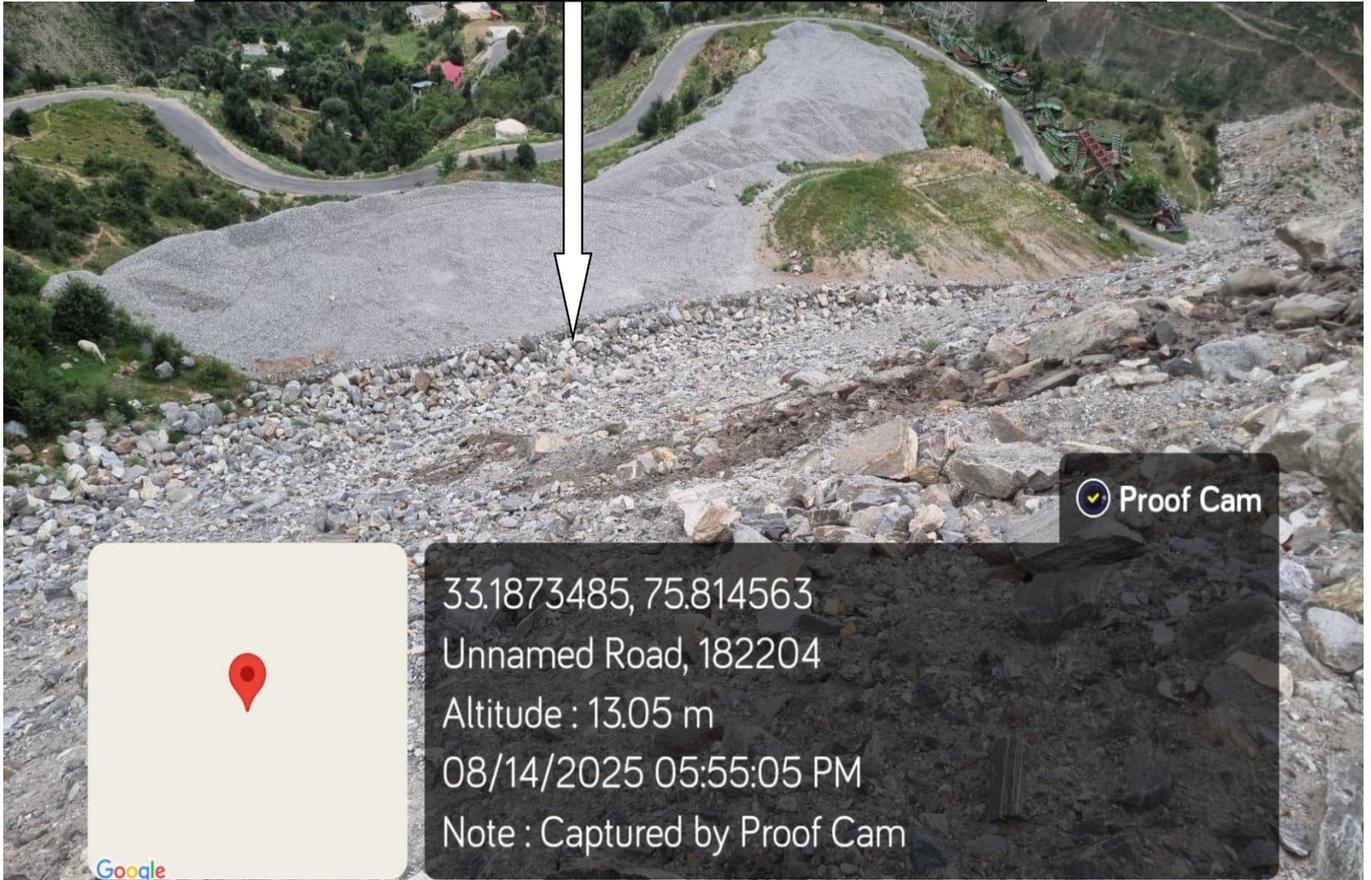
33.1681728, 75.8054573  
Nh244, Lass, 182204  
Altitude : 13.02 m  
08/14/2025 05:50:15 PM  
Note : Captured by Proof Cam

Google

### ANNEXURE-B

PHOTOGRAPHS OF SHOWING TOE WALL/CRATE WALL AT MUCK DUMPING SITE-I NEAR GVK COLONY JOSHANA

Muck Dumping Site-I (Crate wall/toe wall)



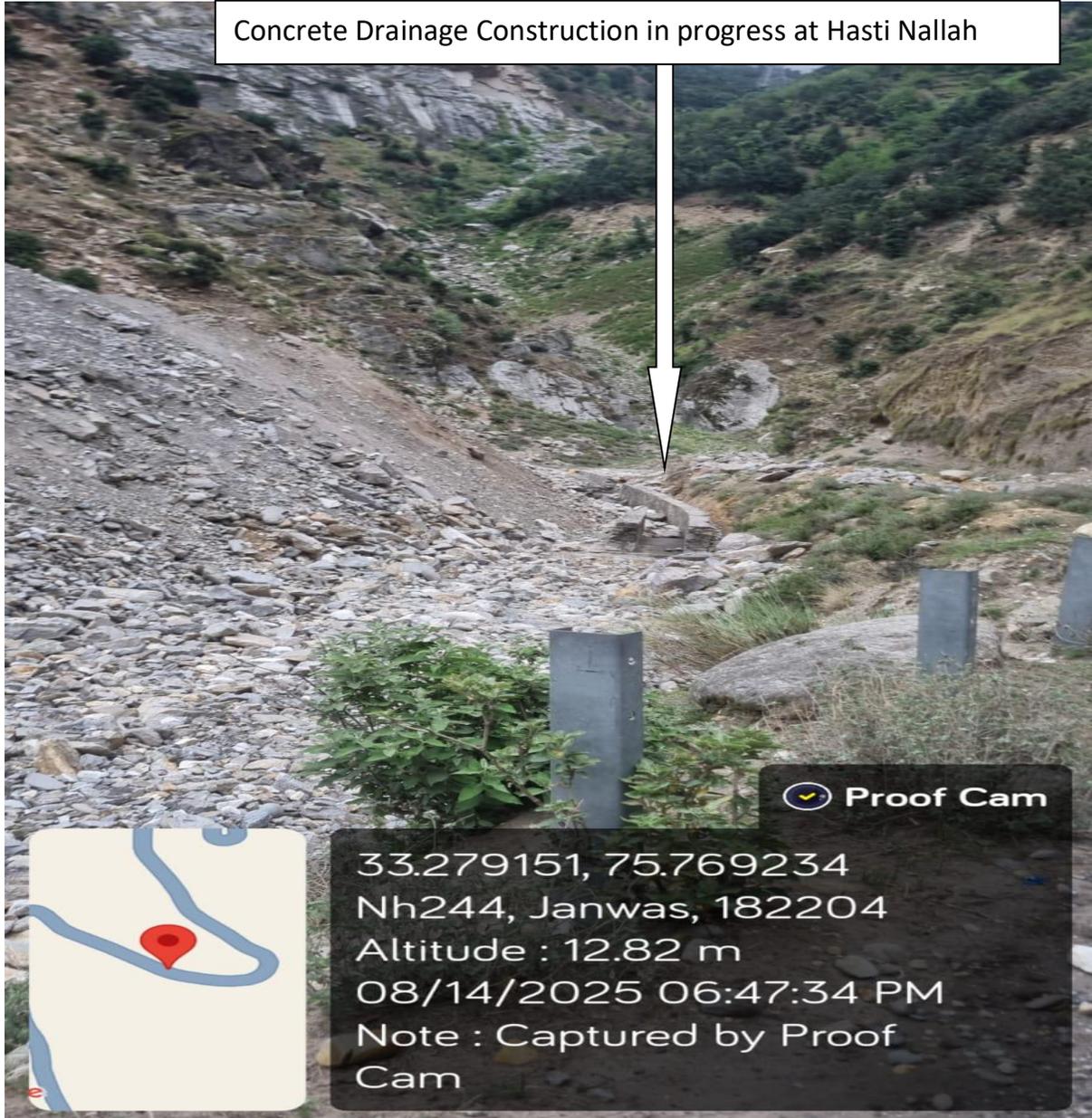
Muck Dumping Site-I (Crate wall/toe wall)



33.186657, 75.8140289  
Unnamed Road, 182204  
Altitude : 13.05 m  
08/14/2025 06:17:32 PM  
Note : Captured by Proof  
Cam

## ANNEXURE-C

PHOTOGRAPHS OF SHOWING CONSTRUCTION OF CONCRETE DRAINAGE AT HASTI NALLAH BY M/S MEIL



Concrete Drainage Construction in progress at Hasti Nallah



Proof Cam

33.2791522, 75.77035  
Nh244, Janwas, 182204  
Altitude : 12.82 m  
08/14/2025 06:48:28 PM  
Note : Captured by Proof  
Cam